

ST 15/19
15/22

2428
16/02/22

Declaration of Assets and Liabilities

Year 2022

I, MURLI MANOHAR JOSHI, son of SRI RAS BIHARI PRASAD , aged 26 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as STENOGRAPHER , BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name-	Dependant-1	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2,000/-	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING-11,000/- (approx) as on 01 feb 2022 S.B.I Bihar Vidhan Sabha	NIL	-	-	-
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C 7,000/- PER QUARTER	NIL	NIL	-	-
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	-	-	-

(vi)	Jewellery (give details of weight and value)	Gold 03 gm (Approx) of Rs-15,000/- (Approx)	—	---	—	—
(vii)	Other assets, such as values of claims / interests	NIL	NIL	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	—	—	—
(iv)	Houses / Apartments, etc.		NIL			

	- Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—		—	—	—
(v)	Others (such as interest in property)	NIL	NIL	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 05.02.2022
(a)	(i) Loans from Banks	S.B.I. BVM PATNA	1,30,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BXJPJ3390R	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in	NIL	NIL

case of proprietary business]		
(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- 110164294413

Gender :- M (M/F)

Date of Birth : 1 5 0 8 1 9 9 6

Class/Group :-

Cadre :- C (A/B/C)

(Full Name e.g. B.A.S.-Bihar Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- ROHTAS

PA CADRE Administrative

BIHAR LEGISLATIVE ASSEMBLY

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Murli Manohar Josh

Name of Employee: MURLI MANOHAR JOSH

PLACE: PATNA

Designation: Stenographer

Date: 01-02-2022...

Department: BIHAR VIDHAN SABHA, PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

